

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1925  
ANSWERED ON:26.07.2002  
ELECTRONIC CUSTOMER SERVICES  
ANANDRAO ADSUL;V. VETRISILVAN

**Will the Minister of FINANCE be pleased to state:**

- (a) whether in a bid to speed up banking transactions the RBI proposes to permit banks to undertake electronic imaging of cheques, drafts and other banking instruments;
- (b) if so, the details thereof;
- (c) the extent to which the customers would be benefited by this move; and
- (d) the time by when final decision in this regard is likely to be taken?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANT G. GEETE)

(a),(b),(c)&(d): The Negotiable Instruments (Amendment and Miscellaneous Provisions) Bill, 2002, incorporating cheque truncation and electronic cheque in the definition of `cheque` has been introduced in the Lok Sabha on 19th July, 2002. This will speed up clearance of the cheques.